#### **ORIGINAL IN HINDI**

## Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

## LOK SABHA UNSTARRED QUESTION NO. 1365 TO BE ANSWERED ON 09.02.2021

#### VOLUNTARY CONSUMERS ORGANISATIONS

#### 1365. SHRI KAPIL MORESHWAR PATIL: SHRI HARISH DWIVEDI:

(OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of Voluntary Consumer Organisations working in Uttar Pradesh and Maharashtra;
- (b) whether the Government has prepared any criteria for the grant/allocations to these organizations;
- (c) if so, the amount of assistance/grant provided to such organizations by the Union Government during the last three years;
- (d) the details of norms adopted for allocation of funds to the voluntary Consumer Organisations;
- (e) whether the Government has received some complaints regarding misuse of funds by these organizations during the said period; and
- (f) if so, the action taken by the Government in this regard including the details thereof?

#### ANSWER

# उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री दानवे रावसाहेब दादाराव)

### THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO)

(a) to (f) : There are several organizations active in consumer welfare in Uttar Pradesh and Maharashtra. As per the Consumer Welfare Fund (CWF) guidelines, financial assistance is provided to the Authorities under the Union Government/State/UT Government, non-Governmental organizations (Voluntary Consumer Organizations) etc. for carrying out various consumer welfare activities. A total of Rs.41,46,800/- has been provided to various Voluntary Consumer Organizations of Uttar Pradesh and Maharashtra during the last three years from 2018 to 2020. Monitoring of the status of execution is done from time to time by the Central Government.

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